

DDA Flats/Shops/Plots/Government residential accommodation etc. on the recommendations of Members of Parliament;

(b) if so, the details thereof; and

(c) if not the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). No, Sir.

(c) The DDA has reported that at present there is no scheme for allotment of DDA flats/shops/plots on the recommendation of Members of Parliament. As regards Government residential accommodation, the General Pool accommodation is allotted as per the provisions of Allotment Rules of the Directorate of Estates.

Assistance to Affected Handloom Weavers due to Recent Disturbances

4126. SHRI VILAS MUTTEMWAR: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government have any steps to provide assistance to the handloom weavers affected by the recent disturbances; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Yes, Sir.

(b) A scheme for providing relief to the riot affected handloom weavers has been formulated and circulated to the State Governments/UTs. The scheme is meant to give one time relief to the recently riot affected handloom weavers. Under the scheme, a weaver will be supplied a loom, a workshed

and margin money for enabling to resume the production.

Modern technology for Production of Coir

4127. SHRI KODIKUNNIL SURESH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have introduced any modern technology for the production of coir in the country;

(b) if so, the details thereof?

(c) whether the Central Coir Research Institute has also developed any technology in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRICULTURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) and (d). Coir Board through its Central Coir Research Institute, Alleppey and Central Institute of Coir technology, Bangalore introduced modern technology for production of coir in the country. The details are as follows:

1. Modernisation of traditional equipments to increase productivity.
2. Introduction of new process in fibre extraction, spinning, weaving.
3. Reduction in retting period by crushing the Husk prior to retting with the help of a crushing device.
4. By using Bio-technology in retting production cost reduced.
5. Introduction of treadle ratt and motorised treadle ratt for obtaining

better quality ~~coir yarn~~ and reduction in ~~drudgery in~~ traditional spinning process

6. Introduction of motorised beaming arrangements in respect of improved Handlooms for increasing productivity in weaving.
7. Commercial production of semi-automobile loom for weaving based on know-how supplied you Coir Board, commenced.
8. Fabrication of automatic indigenous 2 Mtr. and 4 Mtr. Powerlooms for weaving matting are under way.
9. A modern Dye House with fully automatic methodology for bleaching and dyeing of coir fibre/yarn to develop uniform shades with improved colour fastness set up.
10. Introduced and popularised fully automatic spinning unit for spinning Coir yarn Brown Coir Fibre.
11. A Needled Flet Plan in the CCRI, for the manufacture of Coir Needled Flet from Brown Fibre, set up.

Allotment of Flats to Widows under Ambedkar Awas Yojana

4128. DR. A.K. PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of applications from widows lying pending for the allotment of flats under the Ambedkar Awas Yojana as on 31st January, 1993;

(b) the criteria of allotment of flats to them; and

(c) the time by which these flats are

likely to be allotted?

THE MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES: (a) to (c). The DDA has reported that it is not possible to compile data relating to widows registered in general under Ambedkar Awas Yojana. This information was not asked from the applications at the time of inviting applications under this scheme.

[Translation]

Investment in Public Sector Undertakings in Uttar Pradesh

4129. SHRI ARJUN SINGH YADAV: Will the PRIME MINISTER be pleased to state:

(a) the names of the Central Public Sector Undertaking in Uttar Pradesh in which level of capital investment has been reduced during the last three years;

(b) whether the efficiency and the profit of these undertakings have increased as a result thereof;

(c) if so, the details hereof; and

(d) the steps taken or proposed to be taken by the Government to further increase efficiency and profits in these undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) As on 31-3-1992, there were seventeen Central PSEs having their registered offices in the State of Uttar Pradesh. Capital investment has not declined in any of these PSEs during the last three years.